

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-94/1996/1326/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Ashok Kumar Borah
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 6th March, 2018.

Sub: **Casual Leave and Headquarters Leave permission with
official allotted vehicle.**

Refs:- Your letter No. DJ(S) 1330, dtd. 28.02.2018,

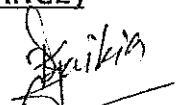
Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 05.03.2018, along with permission to leave the
headquarter with the official vehicle, at your own cost w.e.f. the morning of
05.03.2018 till the evening of 05.03.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)


05/03/18